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at this stage and reject the same under Section 19(3) of the Administrative Tribunals Act with liberty to the applicant to move the appropriate forum if so advised in accordance with law in case he is aggrieved by any order of respondents regarding his seniority vis-a-vis respondent No.3.

*T.S. Oberoi*  
( T.S. Oberoi )  
Member (J)

*S.P. Mukerji*  
( S.P. Mukerji )  
Vice Chairman